

[Translation]

Treaties Signed in Hindi with Foreign Countries

857. SHRI PRABHU DAYAL KATHERIA: Will the PRIME MINISTER be pleased to state:

(a) the number of treaties and agreements signed by the Defence Ministry with other countries in 1992;

(b) the number of treaties and agreements, out of them, whom, whose Hindi version was also prepared and signed by both the countries; and

(c) the reasons for neglecting Hindi by not preparing Hindi version of all the treaties and agreements?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) to (c) No treaties or international agreements were signed by the Defence Ministry in 1992, through one agreement pertaining to Defence Co-operation was executed by the Govt. of India through the Indian Ambassador. This document was not executed in Hindi because of time constraints.

Schemes for Coir Worker

859. SHRI THAYIL JOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) Whether the Union Government have recently received any proposal from the Government of Kerala regarding implementation of welfare schemes for coir workers during 1993-94;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES. (SHRI M. ARUNACHALAM): (a) and (b). Government of Kerala has submitted a proposal to collect 1% of the F.O.B. value of exports of coir yarn and products Kerala and passing on the amount so collected to Government of Kerala for crediting the same to the Kerala Coir Workers Welfare Fund Board.

(c) The proposal is being examined in consultation with Coir Board, Cochin.

Wasteland Development

860. SHRI GOPI NATH GAJPATHI : Will the PRIME MINISTER be pleased to state:

(a) the total wasteland brought under green cover during the last five years under the Integrated Wasteland Development Scheme;

(b) whether the Scheme has been implemented throughout the country;

(c) if so, the State and Union Territory-wise progress thereof; and

(d) the details of the target fixed during the Eighth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAORAM SINGH): (a) The Scheme titled 'Integrated Wastelands Development Project' was started by Government during 1989-90. So far 152